

Order No.131/RG/Spl./Misc. dated 19.01.2022

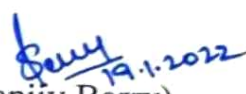
**HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**CIRCULAR**

In continuation of Order No. 122/RG/Spl./Misc. dated 07.01.2022 regarding attendance of officers/ officials/ staff; keeping in view the upsurge of Covid-19 cases and in order to reduce the footfall in the High Court premises, Hon'ble the Chief Justice has been pleased to order that till further orders, the officers/ officials/ staff attending office on a particular day may leave the office before the office hours, after completion of the work assigned on that day by giving due intimation to the respective Branch Incharge.

However, officers/ officials/ staff shall remain available on telephone and in case of requirement, he/she shall immediately report back in office.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE.**

  
(Sanjiv Berry)  
Registrar General  
19.01.2022